

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR ARIHANT RETAIL PRIVATE LIMITED OPERATING IN RETAIL TRADE IN TEXTILE AT CHENNAI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ARIHANT RETAIL PRIVATE LIMITED CIN: U18101TN1996PTC035532
2	Address of the registered office	No.29, Namashivaya Street, Old Washermenpet, Chennai, Tamil Nadu, India, 600021
3	URL of web site	Not Applicable
4	Details of place where majority of fixed assets are located	Land and Building: Arihant Square Mall, New No. 18, (Old no. 72), Cemetery Road, Chennai, 600021, comprised in re-survey number 1753/1 and 1753/2 (Old Nos. 54 and 57), Block No. 25, Collector certificate No. 3533, Tondiarpet Division Fort, Tondiarpet taluk with a land area of measuring 29,664 Sqft, and a built-up area of 69,000 Sqft.
5	Installed capacity of main products/ services	Not Applicable. Engaged in Retail sale of garments and Fabrics
6	Quantity and value of main products/ services sold in last financial year	Not operational for last 3 years
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The last Audited Balance sheet available with the undersigned is of FY 2024 - 25. Any other relevant details can be sought by sending an email at cirparihant@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Seek information by emailing at cirparihant@gmail.com
10	Last date for receipt of expression of interest	15.12.2025
11	Date of issue of provisional list of prospective resolution applicants	25.12.2025
12	Last date for submission of objections to provisional list	30.12.2025
13	Date of issue of final list of prospective resolution applicants	06.01.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.01.2026
15	Last date for submission of resolution plans	05.02.2026
16	Process email id to submit EOI	cirparihant@gmail.com
17	Details of the corporate debtor's registration status as MSME	UDYAM – TN-02-0108261

Sd/-**Shruti Lohia**

**Resolution Professional of Arihant Retail Private Limited
(Under Corporate Insolvency Resolution Process)**

IBBI/PA-001/IPP-02717/2022-2023/14167

**Address: No. 184 Poonamalle High Road, 6-FF,
Golden Enclave, Kilpauk, Chennai, Tamil Nadu – 600010**

Email: cirparihant@gmail.com

Place: Chennai

Date: 07.12.2025

8cm (W) X 15cm (H)